NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 74(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2016

NAME OF THE COMPANY:

Shiv Sevak Singh

Vs

M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 235 & 237

S.NO. NAME

DESIGNATION REPRESENTATION

2 - Me. Hemant Sharma JAdu. Respondente Allistia 3. Ms. Aishmarya Mishra

Order

For the reasons stated in the application, the order dated 26.7.2016 dismissing the petition for non prosecution, is recalled, especially when no objection has been raised from the respondents side. However, the same shall be subject to payment of Rs. 10,000/- as cost. Let the cost be paid before the next date of hearing to the nonapplicant.

List on 01.09.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA)

MEMBER (J)

16th August, 2016 /A K Aroral